

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **29<sup>th</sup> Day of August**, 2018)

**Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)**  
**Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)**

**Original Application No.330/1824/2012**  
(U/S 19, Administrative Tribunal Act, 1985)

Vishnu Singh Yadav

..... **Applicant**

**By Advocate:** **None**

Versus

1. Union of India & ors. .... **Respondents**

**By Advocate:** **Illness of Shri P.K. Pandey**

**O R D E R**

**Delivered by Hon'ble Mr. Gokul Chandra Pati, Member (A)**

List revised. None present for the applicant. There is illness slip of Shri P.K. Pandey, counsel for the respondents.

2. From the perusal of the records, it is evident that on the last occasion i.e. on 13.07.2018 none was present on behalf of the applicant. It appears that applicant is not interested to pursue the case. Accordingly, the Original Application is dismissed in default and for non prosecution.

**(Rakesh Sagar Jain)**  
Member (J)

**(Gokul Chandra Pati)**  
Member (A)

Sushil